## GOVERNMENT OF INDIA STEEL LOK SABHA

UNSTARRED QUESTION NO:5033 ANSWERED ON:07.05.2012 IRON ORE EXPORT POLICY Singh Shri Dhananjay

### Will the Minister of STEEL be pleased to state:

(a) whether the Government has any policy for import and export of iron ore;

(b) if so, the details thereof;

(c) whether cases of illegal mining and export of iron ore has been reported during the last three years;

(d) if so, the details thereof alongwith the action taken by the Government to check such instances in future; and

(e) the amount of iron ore produced and exported from the country during the said period?

# Answer

### THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): The export and import of iron ore is guided by the Foreign Trade Policy notified by Ministry of Commerce and Industry, from time to time. Main features of the current export policy for iron ore are as below:

(i) Export of iron ore up to 64% Fe content is freely allowed.

(ii) Export of iron ore of Goa origin to China, Europe, Japan, South Korea and Taiwan (irrespective of Fe content) and export of iron ore from Redi region to all markets (irrespective of Fe content) is also freely allowed.

(iii) The export of iron ore with Fe content above 64% is canalized through MMTC.

(iv) In addition to the above, export of iron ore of above 64% Fe content is also allowed against licenses issued by DGFT.

(v) KIOCL is the canalizing agency for its own products (iron ore concentrates and iron ore pellets) since it is a 100% E.O.U. (export oriented unit).

Besides, an export duty of 30% is presently levied on all grades and varieties of iron ore (excluding iron ore pellets, which are exempted).

Import of iron ore is freely allowed. However, an import duty of 2.5% is presently levied on import of iron ore in the country.

(c)&(d): The details of illegal mining of iron ore are not maintained separately, however, year-wise details of cases of illegal mining detected and action taken by State Governments, as reported by the State Governments to Ministry of Mines, Government of India are given at Annexure-I. The action taken by the Government to curb and check illegal mining in the country is given at Annexure-II.

(e) Production and export of iron ore for last three years are as under:

Year Production Export

2008-09 212.96 105.87 2009-10 218.55 117.37 2010-11 (P) 208.00 97.66 2011-12 (P) 127.7(upto 55.76(upto December,11) February, 12)

### P: provisional,

Source: For production - Indian Bureau of Mines (IBM), Ministry of Mines For export - MMTC, Department of Commerce